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PART I

Appointments, Postings, Transfers, Powers, Leave and other Personal Notices

HOME DEPARTMENT NOTIFICATIONS

The 21st August 1944

No. 4126-A.—Sri Brundaban Chandra Patnaik, Deputy Collector and Deputy Magistrate on probation, at the headquarters station of the district of Cuttack, is granted earned leave for ten days under rules 6 and 9 of the Orissa Leave Rules, 1939, with effect from the 13th July 1944.

The 19th August 1944

No. 4395-P.—Mr. P. K. Mitra, I.P., officiating Superintendent of Police, Criminal Investigation Department, is granted leave on average pay for fifteen days under Fundamental Rules 77 and 81, with effect from the 15th September 1944 or from the date of relief from his present duties.

Notification No. 4304-P., dated the 15th August 1944, is hereby cancelled.

The 21st August 1944

No. 4408-P.—Maulavi Muhammad Shafiqulla, Inspector of Police, Balasore, is appointed temporarily to officiate as Deputy Superintendent of Police, and posted to hold charge of the Rayaghada Subdivision of Koraput district, vice Mr. A. K. Ghosh, I.P., Assistant Superintendent of Police, granted leave in notification No. 4305-P., dated the 15th August 1944.

The 23rd August 1944

No. 4482-P.—The services of Mr. G. R. G. Houlkes, I.P., officiating Superintendent of Police, Balasore, are replaced at the disposal of the Government of Bihar with effect from the date on which he may be relieved of his present duties.

The 23rd August 1944

No. 4483-P.—On being relieved of his duties as Additional A. R. P. Controller in Ganjam, Mr. J. C. Ghosh, I.P., is appointed temporarily to officiate as Superintendent of Police, Balasore, vice Mr. G. R. G. Houlkes, I.P., reverted to Bihar.

By order of the Governor
J. E. MAHER

Chief Secretary to Government

The 21st August 1944

No. 4143-P.—The following notification, issued by the Government of Bihar, Political Department, is republished for general information.

By order of the Governor
J. E. MAHER

Chief Secretary to Government

The 18th August 1944

No. 14-P.R.—The services of Mr. R. K. Padhi, I.P., Assistant Superintendent of Police, Jamalpur, Monghyr, are placed at the disposal of the Government of Orissa, with effect from the date on which he may be relieved of his present duties.

J. W. HOULTON
Chief Secretary to Government

FINANCE DEPARTMENT NOTIFICATION

The 21st August 1944

No. 5607-F.—Rai Bahadur Nisamani Mahanti, B.A., Assistant Secretary to Government in the Finance Department, is granted leave on average pay on medical certificate for two months, with effect from the 1st August 1944, under rules 150, 155, 156 and 157 of the Orissa Service Code in extension of the leave sanctioned in notification No. 4878-F., dated the 18th July 1944.

By order of the Governor
J. E. MAHER
Chief Secretary to Government

DEVELOPMENT DEPARTMENT NOTIFICATIONS

The 23rd August 1944

No. 2793-D.—In exercise of the powers conferred by sub-section (1) of section 6 of the Bihar and Orissa Co-operative Societies Act, 1935 (Bihar and Orissa Act VI of 1935), the Governor of Orissa is pleased to appoint Sri Y. Varadarajulu, Sub-Assistant Registrar of Co-operative Societies to act as temporary Assistant Registrar of Co-operative Societies, Balasore Circle, vice Sri Rajkumar Das, acting Assistant Registrar reverted to his substantive post of Sub-Assistant Registrar of Co-operative Societies.

The 23rd August 1944

No. 2795-D.—In exercise of the powers conferred by clause (a) of sub-section (2) of section 6 of the Bihar and Orissa Co-operative Societies Act, 1935 (Bihar and Orissa Act VI of 1935), the Governor of Orissa is pleased to confer on Sri Y. Varadarajulu, Assistant Registrar of Co-operative Societies, Balasore Circle—

(a) in respect of all classes of societies, the powers of the Registrar under clause (b) of sub-section (1) of section 8, sections 10, 14, 20, 34, 43 [excepting the powers under sub-sections (6) and (8)], 50 and 54 (so far as it relates to sums recoverable under sections 39 and 48) of the said Act;

(b) in respect of primary societies (agricultural and non-agricultural) with unlimited liability, the powers of the Registrar under section 35, sub-section (1) of section 36 and section 39 of the said Act; and

(c) in respect of agricultural societies with unlimited liability, the powers of the Registrar under sections 9, 11, 12 and 25 of the said Act.

By order of the Governor
P. C. DAS
Secretary to Government

EDUCATION DEPARTMENT NOTIFICATIONS

The 23rd August 1944

No. 2717-E.—Miss I. L. Khan, lecturer in History in the I. A. classes attached to the Ravenshaw Girls' School, Cuttack, is appointed to act as headmistress of the Lady Lewis Girls' High School at Santalpur in Class II of the Orissa Education I Service (Women's branch) with effect from the 28th July 1944.

The 23rd August 1944

No. 2719-E.—Sri P. V. Balkrishna Rao is appointed as a part-time lecturer in Law in the Ravenshaw College at Cuttack on Rs. 150 a month temporarily for three months or till appointment is made to the post in consultation with the Public Service Commission whichever is earlier with effect from the 22nd July 1944.

By order of the Governor
V. RAMANATHAN
Secretary to Government

LAW, COMMERCE AND LABOUR DEPARTMENT NOTIFICATION

The 18th August 1944

No. 3142-L.—Sri Damodar Nayak, a Head Assistant of the Law, Commerce and Labour Department, is appointed, with effect from the 18th August 1944, until further orders to act as Assistant Secretary to Government in the Law, Commerce and Labour Department, vice Sri G. R. Rao, deputed to act as Commissioner of the Hindu Religious Endowments, Orissa.

By order of the Governor
C. G. NAIR
Secretary to Government

PUBLICITY DEPARTMENT NOTIFICATION

The 16th August 1944

No. 1858-Pub.—Sri Chintamani Misra, B.A., Assistant Publicity Officer to the Government of Orissa, is appointed as Assistant Secretary to Government, Home (Publicity) Department, in addition to his own duties, with effect from the 20th August 1944, until further orders.

By order of the Governor
J. E. MAHER
Chief Secretary to Government

PUBLIC WORKS DEPARTMENT NOTIFICATION

The 19th August 1944

No. 8574-E.—Earned leave for thirty days, with effect from the 3rd July 1944, is granted to Sri G. Gupta, Assistant Engineer in charge of Nowrangapur Subdivision under Koraput Division under rules 6 and 9 of the Orissa Leave Rules, 1939.

BRIJ NARAYAN
Chief Engineer

OFFICE OF THE DIRECTOR OF CIVIL DEFENCE NOTIFICATION

The 19th August 1944

No. 7089-C.D.—The services of Sri K. V. Krishna Rao, Sub-Deputy Collector on probation, are replaced at the disposal of the Home Department, with effect from the 1st September 1944.

J. E. MAHER
Director of Civil Defence, Orissa

SUBORDINATE CIVIL SERVICE HOME DEPARTMENT NOTIFICATION

The 23rd August 1944

No. 4478-A.—Sri Promode Ranjan Chandra, Sub-Deputy Magistrate and Sub-Deputy Collector on probation, is granted earned leave for a period of 62 days under rules 6 and 9 of the Orissa Leave Rules, 1939, with effect from the 12th July 1944.

By order of the Governor
J. E. MAHER
Chief Secretary to Government

OFFICE OF THE DIRECTOR OF HEALTH AND INSPECTOR-GENERAL OF PRISONS NOTIFICATION

The 18th August 1944

No. 6665-M.—Dr. Raghunath Sahu, M.B., B.S., Civil Assistant Surgeon, on the expiry of his leave granted to him in this office notification No. 5596-M., dated the 8th July 1944, is posted to the Cuttack General Hospital and is placed there on supernumerary duty, with effect from the 1st August 1944, until further orders.

A. N. CHOPRA, LT.-COL., I.M.S.
Director of Health and Inspector-General
of Prisons, Orissa

OFFICE OF THE COMMISSIONER OF INCOME-TAX, BIHAR AND ORISSA NOTIFICATION

The 26th July 1944

No. B-VI-6/56 of 44—Mr. A. B. Chakravarty, temporary Inspector-Accountant, is appointed temporarily as Personal Assistant to the Commissioner of Income-tax, Bihar and Orissa, Patna, with effect from the 22nd July 1944 (forenoon), in the grade of Rs. 250—275 (Probation)—300.

R. W. A. ASHE
Commissioner

SUBORDINATE EDUCATIONAL SERVICE NOTIFICATIONS

The 19th August 1944

No. 25—Mr. Lemuel Mahapatra, Deputy Inspector of Schools, Kendrapara, is allowed leave on average pay on medical certificate for one month and fifteen days under rules 150, 155—157 of the Orissa Service Code, with effect from the 8th July 1944.

The 23rd August 1944

No. 26—Maulavi Hossain Khan, Deputy Inspector of Schools, Cuttack Sadr subdivision, is allowed leave on average pay for one month and twenty-two days, under rules 150, 155 to 157 of the Orissa Service Code, with effect from the 1st August 1944.

S. C. TRIPATHI
Director of Public Instruction, Orissa